

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1724

ANSWERED ON:23.03.2012

FOOD ADULTERATION

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether several adulterated, fake brands of food items are being sold in markets of the country which are harmful to health;
- (b) the reaction of the Government thereto;
- (c) whether any review has been conducted regarding the functions of the monitoring machinery set-up for this purpose by the Government;
- (d) if so, the outcome thereof for the last three years; and
- (e) the reaction of the Government regarding those outcomes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): The implementation of Food Safety and Standards Act, 2006 rests with the State/U.T. Governments. In this regard, random samples of various food articles are drawn regularly by the State/U.T. Governments and penal action is taken against the offenders, in cases where samples are found to be not conforming to the provisions of the Act.

(c) to (e): Review of functioning of monitoring machinery is a continuous process. It is conducted from time to time and necessary corrective measures are taken based on assessments made after such reviews. The outcome of the examination of the samples is at Annexure.